IN THE HIGH COURT OF JHARKHAND AT RANCHI
I.A. No. 10710 of 2019
in
Cr. Revision No. 307 of 2019

…

Ashish Soren .... Petitioner

-V e r s u s-

1.The State of Jharkhand.
2.Gitanjali @ Geetanjali Soren ..... Opposite Parties

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Petitioner : Mr. Abhijeet Kumar Singh, Advocate.
For the State : Mr. Suraj Verma, APP.

…

05/07.07.2020

1. I.A. No. 10710 of 2019 has been filed for withdrawal of the present revision with the liberty to file a fresh application.

2. Learned A.P.P. is present.

3. In view of the submission of the learned counsel, the revision is, hereby, dismissed as withdrawn with the aforesaid liberty.

Accordingly, I.A. No. 10710 of 2019 is, hereby, allowed.

(AMITAV K. GUPTA, J.)

APK